

F.No. 01(03)/Roster/CESTAT/2026  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.03.2026

**ORDER NO. 25 of 2026**

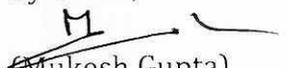
Hon'ble President is pleased to partially modify roster order no. 18 of 2026 for **CESTAT, Ahmedabad from 09.03.2026 to 13.03.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 09.03.2026 to 13.03.2026	Mr. Sanjiv Srivastava, Hon'ble Member (Technical) and Mr. Ajaya Krishna Vishvesha, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Division Bench matters and recused matters
	Mr. Satender Vikram Singh, Hon'ble Member (Technical)	Single Member Bench matters

Note:

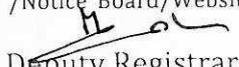
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Ahmedabad/Allahabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Ahmedabad /Bar Association, Ahmedabad /O/o Commissioner (AR), Ahmedabad /Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar